


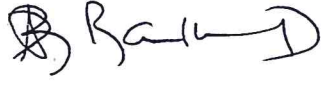
(75)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/695/(IB)/CB/2017
NAME OF THE PETITIONER(S) : PASSIVE INFRA PROJECTS PVT LTD
NAME OF THE RESPONDENT(S) : REFEX ENERGY LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	KUMAR PAL GUPTA Pawan Jha AR. RAMANATHAN	Counsel for Corporate Debtor and in Operation Credit	 

ORDER

Counsel for Corporate Debtor has filed reply; copy of which is given to the other side.

Matter is posted for arguments. Put up on 09.02.2018 at 10.30 A.M.

-cd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk